

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Anil Kumar EC : 35795571	PA in the Vacant Court, CMM, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Pawan Singh Rajawat, ASJ-02, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Jyoti Dewan EC : 3160	Sr. PA in the court of Sh. Pawan Singh Rajawat, ASJ-02, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Chanchal Kumari EC : 3300	Sr. PA in the Court of Sh. Praveen Singh, ADJ-11, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
4.	Ms. Sanchari Ray EC : 95206887	PA in the Vacant Court, CMM, Rouse Avenue Court Complex, New Delhi.	PA in the Court of Sh. Praveen Singh, ADJ-11, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Ashok Kumar EC : 3522	PA in the Vacant Court, CMM, North-West District, Rohini Courts, Delhi.	PA in the court of Sh. Viplav Dabass, ASJ (Special Fast Track Court), North District, Rohini Courts, Delhi.
6.	Ms. Amandeep Kaur EC - 29241834	PA in the court of Sh. Viplav Dabass, ASJ (Special Fast Track Court), North District, Rohini Courts, Delhi.	PA in the Office Pool, North-West District, Rohini Courts, Delhi.

Note:- 1. All the above-mentioned Sr. PAs / PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2. Non-compliance of the transfer & posting order/Immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)


DELHI

Dated, Delhi the 20 OCT 2023

No. 82979-019 /Admn-I/P & T/HQs/2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, North-West/North, Rohini Courts, Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
3. The Officer In-charges, Accounts Branch, Central/ North-West/North, Delhi.
4. The Personal Office of the undersigned.
5. The Officers/Readers of the Vacant Courts/Officials concerned.
6. The Sr. A.O (Judl.) / A.O.(Judl.), Administration Branch, Central/ North-West/North, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
10. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.


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